All the matters which are cognizable by the Division Bench shall be continued to be heard during summer vacation by available Division Bench and in case Division Bench is not available, then matters shall be disposed of in accordance with the Chapter V rule 10 of the Allahabad High Court Rules, 1952.

<u>ORDER</u>

Hon'ble Mr. Justice Krishna Murari will hold Court on 18.06.2010.

<u>ORDER</u>

Hon'ble Mr. Justice Ravindra Singh will hold Court on 18.06.2010.

The Division Bench comprising Hon'ble Mr. Justice V.M. Sahai and Hon'ble Mr. Justice Krishna Murari will sit in Court no.9 on 18.06.2010 at 10 A.M. upto midday recess and will take up the determination except fresh cases from Serial no.1 to 50 and 324 to 329. Thereafter the Division Bench comprising Hon'ble Mr. Justice V.M. Sahai and Hon'ble Mr. Justice B.K. Narayana will sit in Court no.9 on 18.06.2010 after midday recess and will take up the remaining cases of Court no.9.

Hon'ble Mr. Justice Rakesh Sharma will sit in Court no. 10 on 18.06.2010 and will take up the determination to be taken up on 18.06.2010 except fresh cases from Serial no. 81 to 186.

Hon'ble Mrs. Justice Poonam Srivastava will sit in Court no.7 on 18.06.2010 and will take up the remaining cases to be taken on 14.06.2010, 15.06.2010, 16.06.2010 and 17.06.2010 of Court no. 47 (Hon'ble Ms. Justice N.A.Moonis).

The Division Bench comprising Hon'ble Mr. Justice Sabhajeet Yadav and Hon'ble Mr. Justice B.K. Narayana will sit at 10.a.m. upto midday recess on 18.06.2010 in Court no.21 and will take up the fresh cases from Serial no.1 to 50 and 324 to 329 of Court no.9 (the Division Bench presided over by Hon'ble Mr. Justice V.M. Sahai). Thereafter Hon'ble Mr. Justice Sabhajeet Yadav will sit singly in Court no. 21 after midday recess and will take up the remaining cases to be taken on 14.06.2010, 15.06.2010 and 17.06.2010 and fresh cases to be taken up on 18.06.2010 from Serial no. 81 to 111 of Court no. 10 (Hon'ble Mr. Justice Rakesh Sharma)

Hon'ble Ms. Justice N.A. Moonis will sit in Court no.47 on 18.06.2010 and will take up the determination of Court no. 47 except fresh cases to be taken up on 18.06.2010.

Hon'ble Mr. Justice Krishna Murari will sit singly on 18.06.2010 in Court no. 40 after midday recess and will take up the fresh cases to be taken on 18.06.2010 from serial No. 112 to 186 of court no. 10 (Hon'ble Mr. Justice Rakesh Sharma).

Hon'ble Mr. Justice Ravindra Singh will sit on 18.06.2010 in Court no. 5 and will take up the fresh cases to be taken on 18.06.2010 and the remaining fresh cases to be taken up on 14.06.2010 and 15.06.2010, which were earlier to be taken up on 18.06.2010 by Hon'ble Mr. Justice B.K. Narayana vide order dated 16.06.2010, of court no. 47 (Hon'ble Ms. Justice N.A. Moonis).